

GOVERNMENT OF TELANGANA

ABSTRACT

Revenue (DM) Department – Covid-19 – Certain Instructions – Orders – Issued.

REVENUE (DISASTER MANAGEMENT-II) DEPARTMENT

G.O.Rt.No.4

Dated:14.03.2020

Read the Following

1. Government of India, Ministry of Home Affairs, No.33-4/2020-NDM-I, dated.14.03.2020.
2. Disaster Management Act, 2005
3. Discussions in Cabinet Meeting Dt.14.03.2020.

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ORDER:

Whereas the State Government is satisfied that the State of Telangana is threatened with spread of Covid-19 Virus, which has already been declared as pandemic by World Health Organization, and it is therefore necessary to take certain measures and empower certain officers of the State Government to take all such measures as may be necessary to contain spread of the said Virus.

2. Whereas, in the reference 1st read above, Ministry of Home Affairs, Government of India keeping in view of the spread of Covid-19 virus and the declaration of Covid-19 as pandemic by the WHO has decided to treat it as Notified Disaster.

3. Now, therefore, in exercise of the powers conferred under Section-2 of the Epidemic Diseases Act, 1897 read with all the enabling provisions of Chapter-III of the Disaster Management Act, 2005, Government issue the following instructions to prevent and contain the spread of COVID-19 Virus in the State of Telangana.

1. All Educational Institutions including coaching centers shall be closed with immediate effect until 31.03.2020. However, all board and entrance examinations already notified shall be conducted as per schedule. Hostels and residential schools shall continue to function for the students appearing for these exams till the board and entrance examinations are completed.
2. All Cinema halls, Amusement Parks, Swimming pools, Gymnasiums, Zoo parks, Museums shall be closed till 21.03.2020.
3. All the marriage Halls and function halls shall be closed except for the marriage events already fixed and the same should be permitted with limited number of guests not exceeding 200 guests. No new bookings shall be taken up to 31.03.2020.
4. Extra sanitation measures shall be taken up in private/RTC Buses, Metro Rail, Railways, MMTS etc., Bus stands, Railway Stations, Metro Rail Stations and public toilets by the respective departments / organizations.
5. No permission shall be accorded for rallies, Public meetings, summer camps, events where large gatherings are expected, like Conferences, Workshops, Trade fairs, Cultural events, Sports events and Jatharas etc., up to 21.03.2020.
6. All sports stadiums and other sports facilities, membership clubs, Bars and Pubs shall be closed up to 21.03.2020.
7. A fund of Rs.500 Crores shall be kept at the disposal of the Chief Secretary, Government of Telangana to deal with any exigencies related to COVID-19 Virus control.